

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23753942; fax-237539

Date: 24 March 2023

To

Shri Raj Kumar Mehta,
Advocate, GRIDCO,
32, Lawyers' Chambers,
Supreme Court of India,
New Delhi-110001

Sir,

Subject: Petition No. 399/GT/2020 : Request for extension of time for filing reply to the amended petition - reg.

Ref: Your letter dated: 16.3.2023

With reference to your letter dated 16.3.2023 on the above subject, I am directed to inform that your request for extension of time for filing reply on amended petition has been granted and the same is extended till **24.4.2023**, after serving copy to the Petitioner.

2. The Petitioner, is permitted to file rejoinder to the same, on or before **22.5.2023**. The due date for filing the reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

3. The petition shall be listed for hearing on **15.6.2023**.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
Petitioner